

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3264  
ANSWERED ON:16.03.2011  
REFORMING CORRUPT SYSTEM  
Joshi Dr. Murlī Manohar; Vardhan Shri Harsh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Cabinet Secretary has constituted two Committees in the recent past which have been assigned the responsibility of giving suggestions for reforming so as to check corrupt system in the country;
- (b) if so, the details thereof;
- (c) whether these Committees have submitted their recommendations to the Government; and
- (d) if not, the time by which the Committees are likely to submit their report alongwith the names of the members of these Committees?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): A Group of Ministers (GoM) was constituted on 6th January, 2011 to consider measures that can be taken by the Government to tackle corruption. As directed by the GoM, two Committees has been constituted on 31st January, 2011. One Committee was formed under Shri Vinod Dhall, formerly Secretary, Ministry of Corporate Affairs to look into various issues having an impact on public procurement policy, standards and procedures and suggest measures necessary to ensure full transparency in Public Procurement and Contracts including enunciation of Public Procurement Standards and Public Procurement Policy and to suggest legal, institutional & systematic measures and issues related thereto. The other Committee was formed under Shri Ashok Chawla, the then Finance Secretary to identify major natural resources which are allotted/allocated/distributed by the Government of India and the institutional framework for utilization of such resources.

(c): No, Madam.

(d): A time frame of 12 weeks has been given to these Committees to submit their recommendations to the GoM.